

representative that the nationalisation of text-books has led to the publication of speeches of Ministers, good, bad and indifferent, and their inclusion in the text-books in schools?

**Dr. K. L. Shrimall:** My hon. friend's question is about the note on perspective planning for the development of education in the Madras Government. The nationalisation of text-books is quite a different question. I could answer that question, but it does not arise out of this question at all.

**Dr. K. B. Menon:** Nationalisation of text-books was one of the subjects discussed at the Conference.

**Dr. K. L. Shrimall:** Yes, Sir; that was a subject for discussion, but at present, the question is on perspective planning and a note thereon from the Madras Government. This question has nothing to do with the question which relates to the nationalisation of text-books.

**Shri Vasudevan Nair:** May I know whether the Central Government has examined these proposals and, if so, whether they will recommend it to other States?

**Dr. K. L. Shrimall:** Yes, Sir. This question was raised by the Central Advisory Board of Education and it was decided that this note should be sent to the State Governments for their consideration and comments.

#### National Cadet Corps

\*899. **Shri Jadhav:** Will the Minister of Defence be pleased to state whether it is a fact that there is a demand for the revival of the Junior Division of the N.C.C. in Secondary Schools?

**The Deputy Minister of Defence (Sardar Majithia):** The Junior Division of the N.C.C. is functioning in all States. In Bombay where the State Government had decided to wind up the Junior Division in 1953, the Junior Division units exist mainly in areas which were added to

Bombay as a result of the re-organisation of the States. The Government of Bombay has, however, recently revised Junior Division units in all parts of the State.

**Shri P. B. Patel:** May I know why the Bombay Government discontinued the scheme and then again revived it?

**Sardar Majithia:** The hon. Member could ask the Bombay Government.

#### Sarva Seva Sangh

\*900. **Shri B. C. Mullick:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a report in respect of Central grants given to Sarva Seva Sangh through the Orissa State Government during the year 1956-57; and

(b) if not, the reasons thereof?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) No, Sir.

(b) It is understood that the Sangh are receiving financial help for the purpose from various sources i.e. Governmental agencies and other non-official agencies like Gandhi Smarak-nidhi etc. They have incurred expenditure out of the total money received from various sources and have not kept separate accounts of each individual source. As they have to furnish accounts of each individual source, it takes much time to separate the accounts and to furnish them to Government. They are, however, being pressed to submit the same.

**Shri B. C. Mullick:** It appears from the statement given by Shri S. N. Mishra, the Deputy Minister of Planning, to an unstarred question on the 10th March, 1958, that the sum of Rs. 10 lakhs sanctioned for the development of gramdan villages during 1957-58 has not been made over by the Orissa Government to the Sarva Seva Sangh due to the non-submission of the advance accounts. May I